

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NOS. 98-102 OF 2025

SUNIL KUMAR SHARMA APPELLANT(S)

VERSUS

ICICI BANK LIMITED & ANR. RESPONDENT(S)

with

Civil Appeal Nos. 211-212/2025

O R D E R

We do not find any good ground and reason to interfere with the impugned judgment(s)/order(s); hence, the appeals are dismissed.

Pending application(s), if any, shall stand disposed of.

.....CJI.
(SANJIV KHANNA)

.....J.
(SANJAY KUMAR)

NEW DELHI;
JANUARY 10, 2025.

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 98-102/2025

SUNIL KUMAR SHARMA

Appellant(s)

VERSUS

ICICI BANK LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and IA No. 2108/2025 - STAY APPLICATION)

with

Civil Appeal Nos. 211-212/2025

(FOR ADMISSION, IA No. 8184/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 6536/2025 - STAY APPLICATION)

Date : 10-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

Dr. A.M. Singhvi, Sr. Adv.
Mr. Abhijeet Sinha, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Sudhir Sharma, Adv.
Mr. Naman Singh Bagga, Adv.
Mr. Pawan R Upadhyay, Adv.
Ms. Sharmila Upadhyay, Adv.
Mr. Gaurav Rai, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. Rajesh Chhetri, Adv.
Ms. Meenakshi Rawat, Adv.
Mr. Anmol Wadhwa, Adv.
Ms. Astha Agarwal, Adv.
Mr. Rishab Khare, Adv.
Mr. Abhishek Anand, Adv.
Mr. Karan Kohli, Adv.
Ms. Palak Kalra, Adv.
Mr. Akshit Awasthi, Adv.
M/s. Unuc Legal LLP, AOR

For Respondent(s)

Mr. Tushar Mehta, S.G.
Mr. Madhav Kanoria, Adv.
Ms. Srideepa Bhattacharyya, Adv.
Ms. Neha Shivhare, Adv.
Ms. Ayushee Singh, Adv.
Mr. Sumit Attri, Adv.
M/s. Cyril Amarchand Mangaldas, AOR

Mr. Tushar Mehta, S.G.
Mr. Ankur Mittal, AOR
Ms. Muskan Jain, Adv.
Ms. Nidhi Mittal, Adv.
Mr. Srijan, Adv.

Mr. Sunil Fernandes, Sr. Adv.
Mr. Anoop Rawat, Adv.
Mr. Vaijayant Paliwal, Adv.
Mr. Sagar Dhawan, Adv.
Mr. Nikhil Mathur, Adv.
Mr. Aditya Marwah, Adv.
Ms. Kirti Gupta, Adv.
Mr. Ahkam Khan, Adv.
Ms. Anushri Joshi, Adv.
Ms. Rajshree Chaudhary, Adv.
Ms. Diksha Dadu, Adv.
Mr. S.S. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

The appeals are dismissed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR

(signed order is placed on the file)